

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/670/(IB)/2017  
NAME OF THE PETITIONER(S) : STANBIC BANK GHANA LTD  
NAME OF THE RESPONDENT(S) : RAJKUMAR IMPEX PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. ANIRUDH KRISHNAN  
P.R. VANDANA  
SNEHA PRADEEP

COUNSEL FOR PETITIONER

*Anandana bh*

2. SR PADAGOPAL  
for R. BHARANIDHARAN  
and SUGETHA SRIDHAR

Counsel for Respondent

*Prithi*

**ORDER**

Counsels representing both the parties are present. Counsel for respondent prayed for time to file counter. Time is extended at request. Put up on 13.12.2017.

*gel*  
S Vijayaraghavan  
Member (Technical)

*sd*  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc